

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER(J)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB)No.41/9/AMR/2019	IA(IBC)/203/2022 IA(IBC)/140/2021 IA(IBC)/13/2022	9 Of IBC	Priya Trading Company Vs Veda Biofuel Ltd

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

**IA(IBC)/203/2022, IA(IBC)/140/2021 & IA(IBC)/13/2022:**

Both sides present. For hearing, the matter adjourned to 04.01.2023.

Sd/-  
**MEMBER JUDICIAL**